

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GRUHA KALYAN HOUSING PROJECTS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	GRUHA KALYAN HOUSING PROJECTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28-SEP-2016
3.	Authority under which corporate debtor is incorporated /registered	RoC-Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN NO. U45201KA2016PTC096802
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd Office:# 32/A, 9TH MAIN, 6TH SECTOR, HSR NEAR EMPIRE HOTEL, BENGALURU, KA 560102 INDIA
6.	Date of closure of Insolvency Resolution Process	20-MAR-2020
7.	Liquidation commencement date of corporate debtor	09-SEP-2020 (Actual order information received on 14 -SEP-2020 when order uploaded on NCLT website)
8.	Name and registration number of the insolvency professional acting as liquidator	SHANKAR B.IYER Reg No: IBBI/IPA-002/IP-N00615/2018-19/11850
9.	Address and e-mail of the liquidator, as registered with the Board	C203,SHRIRAM SAMRUDDHI,VARTHUR MAIN ROAD, BENGALURU-560066, ivershankarb@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	No.37, Ranga Homes, Near Fab Hotel, Off Vibgyor School Road,Thubarahalli,Whitefield, <u>Bengaluru-560066.irpgruhkalyan@gmail.com</u>
11.	Last date for submission of claims	8-Oct-2020

Notice is hereby given that the National Company Law Tribunal *Bengaluru* has ordered the commencement of liquidation of M/S Gruha Kalyan Housing Projects Private Limited on 09-Sep-2020 *under section 33 of the Code.*

The stakeholders of Gruha Kalyan Housing Projects Private Limited are hereby called upon to submit their claims with proof on or before 8th October 2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:

1. https://www.ibbi.gov.in/uploads/downloads/Form_C_LP.pdf For operational creditors

except workmen and employees

2. <https://www.ibbi.gov.in/uploads/downloads/Form D LP.pdf> For Financial creditors including Home Buyers.
3. <https://www.ibbi.gov.in/uploads/downloads/Form E LP.pdf> For workman/employee
4. <https://www.ibbi.gov.in/uploads/downloads/Form F VL.pdf> For others

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator : SHANKAR B.IYER

Date and place: : 16-Sep-2020, Bengaluru